impact of global financial crisis. This resulted in increase in Fiscal Deficit from 4.6 percent of GDP in BE 2011-12 to 5.9 percent of GDP in RE 2011-12 Government is determined to bring the deficit down to a more sustainable level. To reinforce its commitment towards fiscal consolidation, government has bring out amendment in the FRBM Act, 2003, which has been introduced in the Lok Sabha on 16.03.2012 as part of Finance Bill 2012-13

(e) The government has reverted back to the path of fiscal consolidation with gradual exit from the expansionary measures in a calibrated manner. The reduction in Fiscal Deficit from 5.9 per cent of GDP in RE 2011-12 to 5.1 per cent of GDP in BE 2012-13 is designed with a mix of reduction in total expenditure as percentage of GDP and improvement in gross tax revenue as percentage of GDP. With reprioritization of expenditure towards developmental side and curtailing the growth in non-developmental expenditure, total expenditure is estimated to decline as percentage of GDP. Gross tax revenue as percentage of GDP with additional resource mobilization measures is estimated to increase from 10.1 per cent in RE 2011-12 to 10.6 per cent of GDP in BE 2012-13

Rising subsidy bill

†4990. SHRI SHIVANAND TIWARI: Will the MINISTER OF FINANCE be pleased to state:

(a) whether it is a fact that the estimated subsidy bill of Government is estimated to be Rs. 1,34,411 crore for the year 2011-12.

(b) if not, the quantum of actual amount and whether it is also a fact that the amount is almost double to that of year 2006-07; and

(c) if so, the details thereof and the subsidy amount likely to be given to various sectors during 2011-12 separately?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA): (a) and (b) Total subsidy payable in 2011-2012 was estimated to Rs. 2,16,297 crore in RE 2011-2012 against Rs. 57,125 crore incurred in 2006-2007, which was about 3.79 times of the expenditure incurred in 2006-2007.

(c) The details of expenditure on subsidy in 2006-2007 and 2011-2012 (RE) are as follows:

† Original notice of the question was received in Hindi

(Rs. in crore)

Sl. No.	Details of Subsidy	2006-2007 (Actuals)	2011-2012 (RE)
1.	Food Subsidy	24014	72823
2.	Fertilizer Subsidy	26222	67199
3.	Petroleum Subsidy	2699	68481
4.	Other Subsidies	4190	7794
	TOTAL	57125	216297

Indigenous production of currency note paper

†4991. SHRI P. RAJEEVE: Will the Minister of FINANCE be pleased to state:

(a) whether there has been an increase in transactions involving counterfeit; Indian currency notes;

(b) if so, the details thereof;

(c) the steps being taken to curb the menace of counterfeit currency; and

(d) the steps taken to indigenize production of currency note paper?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA): (a) and (b) In terms information furnished by the National Crime Records Bureau (NCRB), the quantum of take Indian currency seized and recovered during the last three years as per the information available as on date is as follows:

Year	Total (no. of pieces)	Total Value (in rupees)
2009	6,17,979	23,24,83,717
2010	6,22,264	27,83,19,689
2011	5,54,631	25,70,24,986

(c) To address the multi-dimensional aspects of the FICN menace, several agencies such as the RBI, Ministry of Finance, Ministry of Home Affairs, Security and Intelligence Agencies of the Centre and States, Central Bureau of Investigation

† Original notice of the question was received in Hindi